

F.No. 1(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.12.2021

ORDER NO. 167 of 2021

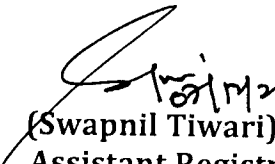
Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for CESTAT, New Delhi on 07.12.2021 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 07.12.2021 Forenoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Swapnil Tiwari)
Assistant Registrar

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Assistant Registrar